

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/860(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th April,
2021, 10:30 A.M**

Name of the Company		DAROLIA AGENCIES PRIVATE LIMITED Vs. NIGOLICE TRADING PRIVATE LIMITED	
Under Section		IBC under Sec 7	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel /Pr.CS/Pr.CA appeared through Video Conferencing:

1. Ms. Aparajita Rao, Advocate] For the Financial Creditor
2. Ms. Pallavi Gandhi, Advocate]
3. Mr. Sanwal Tibrewal, Advocate]

1. Mr. Sourojit Dasgupta, Advocate] For the Corporate Debtor
2. Mr. Sanjay Kumar Baid, Advocate]

ORDER

Ms. Aparajita Rao alongwith Ms. Pallavi Gandhi and Mr. Sanwal Tibrewal, Ld. Counsel present on behalf of the Financial Creditor. Mr. Sourojit Dasgupta alongwith Mr. Sanjay Kumar Badi, Ld. Counsel present for the Corporate Debtor.

2. List the matter on 17.05.2021. Both sides are hereby directed to complete e-filing process.

Sd/-

(Harish Chander Suri)
Member (Technical)

mt

Sd/-

(Rajasekhar V.K.)
Member (Judicial)